

**Foreign Exchange Outgo**

1578. SHRI RAM SAJIWAN:  
SHRIMATI SUBHASHINI  
ALI:

Will the Minister of COMMERCE be pleased to state:

(a) the export earnings and foreign exchange outgo of the Colgate Palmolive Company since 1988, year-wise;

(b) whether the amount of foreign exchange sent by the Colgate Palmolive is in accordance with the law; and

(c) if not, the action taken or contemplated to stop foreign exchange drain by the company?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c) Information is being collected and will be laid on the Table of the House.

**Abolition of Gold Control**

1579. SHRI KUSUMA KRISHNA MURTHY:  
SHRI AJIT PANJA:

Will the Minister of FINANCE be pleased to state:

(a) how far the objective of abolition of Gold Control Act has been achieved and the existing position of gold market in India;

(b) whether Government have evolved any scheme to allow import of gold in the form of jewellery by Non-Resident Indians visiting India;

(c) if so, the details thereof;

(d) whether gold jewellery exporters are facing acute shortage of raw material; and

(e) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Gold

Control (Repeal) Act, 1990 came into the force on 6th June 1990, hence it is too early to assess the impact of abolition of Gold (Control) Act, 1968.

(d) Yes, Sir.

(c) In view of (b) above, question does not arise.

(d) Yes, Sir.

(e) Shortage of gold is being experienced by gold jewellery exporters due to non-availability of gold with the State Bank of India and problems existing at the Government of India Mint which serves State Bank of India and other customers within the limitations of available capacity.

**Export targets set by Engineering Export Promotion Council**

1580. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of COMMERCE be pleased to state:

(a) the targets laid down by the Engineering Export Promotion Council (EEPC) for export of engineering goods till 1994-95;

(b) where does India stand in the matter of production of qualitative engineering goods for the world market?

(c) the amount of foreign exchange spent for importing engineering goods and the amount of foreign exchange earned through export of engineering goods during the last five years; and

(d) whether any new export targets were recently identified by any Government agency and if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Engineering Export Promotion Council, a Government sponsored organisation, set up to promote export of engineering goods and services, has set itself the following targets for export from engineering sector during 1990-91 to 1994-95:

<i>Year</i>	<i>Export Target in Crore Rs.</i>
1	2
1990-91	3400
1991-92	3725
1992-93	4675
1993-94	5350
1994-95	6450

(b) India's export of engineering items to the different world markets has been steadily going up over the years reaching Rs. 2350 crores in 1989-90. However, the share of Indian engineering export in total world engineering exports is low and stands at about 0.11% at present.

(c) The export of engineering items and the import of engineering items during 1985-86 to 1989-90 were as follows:—

*(In crore Rs.)*

<i>Year</i>	<i>Export</i>	<i>Import</i>
1	2	3
1985-86	979	4285
1986-87	1044	5467
1987-88	1105	6566
1988-89	1589	6939
1989-90	2350	7251

(d) No, Sir.

#### **Survey for Assessing Domestic Demand of Mild Steel**

1581. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any survey has been conducted to assess the domestic demand of mild steel for the next five years;

(b) whether and plan has been evolved to meet the domestic demand for mild steel without importing; and

(c) if so, the details thereof?

**THE MINISTER OF STEEL & MINES AND MINISTER OF LAW**

**& JUSTICE (SHRI DINESH GOSWAMY):** (a) to (c) The VIII Plan Working Group has estimated the demand of all types of mild steel to be about 22.0 million tonnes by the end of the VIII Plan (1994-95). Private Sector is being encouraged to increase production of steel; SAIL Plants are being modernised to increase their production and productivity. Some imports will still be necessary with these efforts.

#### **National Judicial Commission**

1582. SHRI KUSUMA KRISHNA MURTHY:

SHRI INDRAJIT GUPTA:

SHRI PRAKASH KOKO BRAHMBHATT:

PROF. K.V. THOMAS:

SHRI B.N. REDDY:

SHRI EDUARDO FALEIRO:

SHRI BANWARILAL PUROHIT:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are aware of the reservations expressed by the Chief Justice of India in regard to the setting up of the National Judicial Commission; and

(b) if so, the reaction of Government thereon?

**THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI):** (a) and (b) The Government have introduced the Constitution (Sixty Seventh Amendment) Bill, 1990 in the Lok Sabha on 18-5-90 regarding the setting up of a National Judicial Commission for appointment of Judges of the High Courts and the Supreme Court and for transfer of Judges of the High Courts. Earlier, the Chief Justice of India had expressed certain reservations about the proposed National Judicial Commission. He has now intimated that